

WPPIL No. 02 of 2021

**Hon'ble Ravi Malimath, A.C.J.**

**Hon'ble Alok K. Verma, J.**

Shri C. S. Rawat, learned chief standing counsel for the State of Uttarakhand, takes notices for respondent nos.2, 3, 5, 6, 7 and 8.

Shri Rakesh Thapliyal, learned assistant solicitor general, takes notices for respondent nos.1 and 4.

Call after four weeks to enable the respondents to file their counter affidavits, if any.

**(Alok K. Verma, J.)**

04.01.2021

**(Ravi Malimath)**

**A.C.J.**

04.01.2021

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